

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3530
ANSWERED ON:16.04.2010
HUMAN TRAFFICKING
Patil Shri C. R.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) : whether as per a Central Bureau of Investigation (CBI) report India is emerging as a hub of human trafficking in Asia and minor girls, not only from various States of the country, but also from the neighbouring countries, are brought in metro cities and forced into flesh trade;

(b) : if so, the details thereof; and

(c) : the action taken by the Government to check it effectively?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : In a Seminar organised by Central Bureau of Investigation on 11th and 12th May, 2009 a view emerged that India is a source, transit and destination country for human trafficking.

(c) : The Ministry of Woman and Child Development is taking a number of measures for combating trafficking for commercial sexual exploitation. The Immoral Traffic (Prevention) Act, 1956 (ITPA) supplemented by the Indian Penal Code prohibits trafficking in human beings including children for the purpose of prostitution and lays down severe penalties for trafficking. The Ministry of Women and Child Development is also implementing the scheme of "Ujjawala" wherein financial assistance is provided for prevention of trafficking and for rescue, rehabilitation, reintegration and repatriation of victims of commercial sexual exploitation. In addition, the Ministry runs Swadhar Shelter Homes which provide shelter, food, clothing, emotional support, counselling, rehabilitation and other facilities to women in difficult circumstances including trafficked victims.